

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:4454

ANSWERED ON:07.09.2012

IRREGULARITIES IN MEDICAL ENTRANCE EXAMINATIONS

Jaiswal Shri Gorakh Prasad ;Laguri Shri Yashbant Narayan Singh

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether attention of the Government has been drawn to reported cases of malpractices, irregularities and discrepancies in conduct of Post Graduate Common Entrance Tests (PGCETs) in the country;
- (b) if so, the details thereof indicating the number of such cases reported during the last three years and the current year so far, State/UT-wise;
- (c) the status of investigation on each of these cases;
- (d) the number of people found guilty along with the action taken/proposed against them; and
- (e) the steps taken/proposed by the Government to control malpractices and irregularities in conduct of medical entrance examination in the country?

Answer

MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD)

- (a) to (e) The information is being collected and will be laid on the Table of the House.